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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

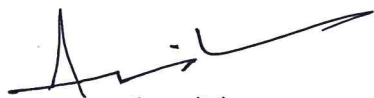
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 249/16	TP 97/17	For adjournment	433(e)	Inter freight Forwarders Pvt. Ltd. Mumbai Vs Karuturi Global Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LAKSHMI MENON For Law Chambers of C.K. Nandakumar (9880073412)	Petitioner	Lakshmi KAR/1038/14
2.	ASIM MALIK For Respondent	Respondent	Asim

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. At the request of Operational Creditor for time, list it on 08.03.2018.


Member (T)


Member (J)